

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.-103
463/252/ND/2020

IN THE MATTER OF:

Inovace Automotive Private Limited

Vs.

Registrar of Companies NCT of Delhi & Haryana

...APPELLANT

...RESPONDENT

SECTION

U/s 252

Order delivered on 22.12.2020

CORAM:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Appellant

For the OL

For the RD

For the Intervener

:

:

: Ms. Sweety Kumar, AROC

: Mr. Deepak Anand and Mr. Vipul Agrawal, St. Counsels for
Income tax Deptt

ORDER

The AROC is present.

Let the matter be listed before the regular Bench on 24.12.2020.


(DR. DEEPTI MUKESH)
MEMBER (J)

Surjit